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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.No.2321/90

NEW DELHI THIS THE 17TH DAY OF OCTOBER, 1994.

HON'BLE SHRI S.R. ADIGE, MEMBER (A)

Shri Krishan Gopal,
S/o Late Shri Bhim Ram
Upper Division Clerk
Government of India Press
Faridabad. ...Applicant

(By Advocate : Shri KNR Pillay)

Versus

1. Union of India through the Secretary
Ministry of Urban Development,
Nirman Bhawan,
NEW DELHI.
2. The Director
Directorate of Printing,
Nirman Bhavan,
New Delhi.
3. The Manager,
Government of India Press,
Faridabad. ...Respondents

(By Advocate : Shri M.L. VERMA)

ORDER (ORAL)

Hon'ble Shri S.R. Adige, Member (A)

In this application Shri Krishan Gopal has prayed for a direction to the Respondents to grant him promotion as U.D.C. with effect from 13.10.78 with all consequential benefits, including re-fixation of his salary and payment of arrears from that date.

2. Shri Pillay appeared for the applicants and was heard. None appeared for the respondents, although this is an

old case and the Respondents had filed their reply as far back as dt 11.01.91.

3. From a perusal of the material on record, it appears that the applicant had filed representations on various dates seeking the relief prayed for, and these representations have not yet been disposed of. At any rate Shri Pillai has stated at the Bar that no reply to the representations have been received and in the reply it has been stated that the representations were under the consideration of the Govt and the decision of the higher authorities was still awaited.

4. Therefore, without going into the merits of the case at this stage, the O.A. is disposed with a direction to the respondents to consider the representation filed by the applicant and dispose of the same by a detailed, reasoned and speaking-order, in the light of the extant rules, regulations and instructions, on the subject, within 3 months from the date of receipt of a copy of this Order.

5. No costs.

S.R. Adige
(S.R. ADIGE)
MEMBER (A)

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